## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

**UNDER SECTION** 

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE .

REPRESENTATION BY WHOM

K.RAMASAMY C. V. MOHAN KUMAR

Coursel for Petitioners that

## **ORDER**

Counsel representing both the parties are present and sought time for final hearing. Time extended at request. Put up on 06.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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